

**OFFICE OF THE DISTRICT & SESSIONS JUDGE :**  
**NORTH-WEST DISTRICT : ROHINI COURT : DELHI**

No. F.2(1)/Cir./Admn.(NW)/2019/ 6733-6806

Dated, Delhi the 27/2/19

Copy of Order bearing no. 19917-20000/Admn.I/P&T/2019 dated 26.02.2019 of the Ld. District & Sessions Judge (HQs), Delhi, is forwarded to the following officers with the request to bring the contents of the said circular to the notice of the staff members working under their kind control.

1. All the Ld. Judicial Officers (North-West), Rohini Court, Delhi.
2. Ld. Judge Incharge, Mediation Centre, Rohini Court, Delhi.
3. All the Ld. Judicial Officers posted in Family Courts, North-West District, Rohini Courts, Delhi.
3. The Ld. Secretary, DLSA (North-West), Rohini Court, Delhi.
4. All the Sr. A.O.(J)s and Branch Incharges of North-West, Rohini Court, Delhi.
5. The Record Officer (RTI-NW), Rohini Court, Delhi.
6. Ld. District & Sessions Judge Secretariat (N/W), Rohini Courts, Delhi.
7. The Facilitation Centre, Rohini Court, Delhi.
8. Web-Site of Rohini District Court, Delhi.
9. The Dealing Official, LAYERS seat, Rohini Courts, Delhi, for uploading on LAYERS.
10. For uploading on Centralized website through LAYERS.

*Usha*  
27/2/19

**(USHA KHATTER)**  
Sr. Administrative Officer (Judicial)  
Administration Branch  
North-West Dist.:Rohini Courts:Delhi

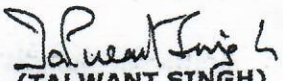
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

**ORDER**

308.  
27/2/19

All the officials transferred vide this office order 16032-57/Admn-I/P&T/2019 dated 16.02.2019 and No.16717-17017/Admn.-I/P&T/2019 dated 18.02.2019 (except Sr.PA/PA at Sl. No. 14, 37, 60 and 62), respectively, are hereby stands relieved from their duties with immediate effect and directed to join at their respective transferee place.

Note: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against him/her as per rules.

  
(TALWANT SINGH)  
DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 19917-20000 /Admn-I/P & T/2019

Dated, Delhi the 26 FEB 2019

**Copy forwarded for information and necessary action to: -**

1. The District & Sessions Judge, (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West) Delhi / New Delhi.
2. The Officer In-charges, Accounts Branch, (Central / (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West) Delhi / New Delhi.
3. Personal Office of the undersigned.
4. The Officer/Official concerned.
5. The AO(J), Administration Branch (Central / (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West) Delhi / New Delhi.
6. Dealing Officials (Personal File / C.R. / Leave / Layers) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. PRO/APRO, (West / NDD / South / South-East / East / North / North-East / Shahdara / North / North-West / South-West) Delhi / New Delhi.
8. Web-site Committee, Tis Hazari Courts, Delhi.

  
DISTRICT & SESSIONS JUDGE (HQs)  
DELHI